DECLARATION OF ASSETS & LIABILITIES BY MAHESHWAR HAZARI DEPUTY SPEAKER (BIHAR LEGISLATIVE ASSEMBLY)

YEAR- 2022

- I, Maheshwar Hazari, Son of Late Ram Sewak Hazari, Aged-60 Years, resident of Vill-Chakmahi Muzari, P.O- Sripur Gahar, P.S- Khanpur, Dist- Samastipur, (Bihar) given herein below the details of the assets (immovable, movable, bank balance, etc.) of Myself & my Spouse (Sandhya Hazari):
- (1) Details of Permanent Account Number (PAN) and status of filing of income Tax return:

SI. No.	Name	PAN	The financial year of which the last income-tax return has been filed.	Gross Total income shown in income tax Return in (Rupees)
1.	Self	AAMPH3569F	F.Y. 2021-2022	Rs. 42,97,158.00 (salary, Business income & Rental income) Rs. 3,98,265.00 (Agri. Income) Rs. 18,53,709.00 (Other Exempt Income)
2.	Spouse- Sandhya Hazari	ACXPH2645F	F. Y. 2021-2022	15,37,400.00 (Rental Income, Pension, Other Income)

(2) That I give Herein below the details of the assets (movable and immovable etc.) of myself, my spouse (Teacher, Voluntarily Retired) and all dependents:

A. Details of Movable assets

(Assets in Joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse Sandhya Hazari	Dependant-1 Name
(i)	Cash	Rs. 97,750.00	Rs. 55,500.00	NA
(ii)	Deposits in Banks Financial and Non- Banking Financial Companies.	SBI Vidhan Mandal Branch- Rs. 2,32,121.87 SBI Sansad Bhawan (Joint Account) Rs 4,04,623.43	SBI Kishan Pur Branch Rs. 6,83,553.59 SBI Sinchai Bhawan Branch Rs. 15,98,598.00	NA
(iii)	Bonds, Debentures and Shares in Companies	NIL	Share in Private Limited Company Rs. 10,000.00	NA

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(iv)	Other Financial institutions. NSS. Postal Saving. LIC Policies, etc.	LIC of India: - Rs. 7,03,853.00 SBI Life Insurance: - Rs. 50,00,000.00	NIL	NA
(v)	Personal Loans/Advances given to any person or entity including firm, company, trust, etc. and other receivable from debtors & the Amount	NIL	Rs. 6,95,305.00	
(vi)	Motor Vehicles (details of make etc.)	Pajero-Sport- BR01CM-0001/2015 Rs. 2609213.00 (Cost Price)	NIL	NA
(vi)	Jewelry (give details of weight and value)	100 Gram Gold – Rs. 5,00,000.00	250 Grams gold Rs. 12,50,000.00	NA
(vii)	Other assets, such as values of claims/interests	Rs. 19,75,552.00	Rs. 14,83,805.00	NA
	Gross Total Value	Rs. 1,15,23,113.30	Rs. 57,76,761.59	

Note- Value of Bonds/ shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-Listed companies should be given. Dependent here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated). (Balances as on 31,03,2022)

Sl. No.	Description	Self	Spouse Sandhya Hazari	Dependant-1 Name
(i)	Agricultural Land Location (S) Survey number (S)	Vill- Mujari, Thana- Khanpur	NA	NA
	Area (Total measurement in Acres)	2 Acre & 4 Kaththa	NIL	NIL
	Whether inherited Property (Yes or No)	Yes	NA	NA
	Date of Purchase in Case of Self-acquired Property	NA	NA	NA
	Cost of Land (in Case of Purchase) at the time of Purchase	NA	NIL	NIL
	Any Investment on the Land by way of	NIL	NIL	NIL

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	development, Construction etc.			
	Approximate Current market Value:	Rs. 2,40,000.00	NIL	NIL
(ii)	Non-Agricultural Land Location (S) Survey number (S)	Samastipur Patna	Samastipur Patna	NA
	Area (Total measurement in Sq. Ft.)	Samastipur – 8976 Sq. ft. Patna – 5444 Sq. ft.	Samastipur - 7348 Sq. ft. Patna- 3062 Sq. ft.	NIL
	Whether inherited Property (Yes or No)	No	No	NA
	Date of Purchase in Case of Self-acquired Property	Samastipur – 30-03- 2007. Patna – 24.03.2017	Samastipur – 30-03- 2007. Patna – 24.03.2017	NA
	Cost of Land (in Case of Purchase) at the time of Purchase	Rs. 29,12,449.00	Rs. 26,43,845.00	NIL
	Any Investment on the Land by way of development, Construction etc.	Rs. 16,00,000.00	Rs. 8,60,000.00	NIL
	Approximate Current market Value:	Rs. 47,52,449.00	Rs. 34,93,845.00	NIL
(iii)	Commercial Building (Including apartments) Location (s) Survey Number(s)	R.S. Hazari Services (Petrol Pump, Singhia, Samastipur	NA	NA
	Area (Total Measurement in Sq. ft.)	- 13,300 Sq. ft.	NIL	NIL
	Built-up Area (Total Measurement in Sq. ft.)	600 Sq. ft.)	NIL	NIL
	Whether inherited Property (Yes or No)	No	NA	NA
	Date of Purchase in Case of Self-acquired Property	Year 1987	NA	NA
	Cost of Land (in Case of Purchase) at the time of Purchase	Rs. 70,0000.00	NIL	NIL
	Any Investment on the Land by way of development, Construction etc.	Rs. 2,30,000.00	NIL	NIL
	Approximate Current market Value:	Rs. 5,50,000.00	NIL	NIL

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	Built-up Area (Total Measurement in Sq. ft.) Whether inherited Property (Yes or No) Date of Purchase in Case	11500 Sq. ft. No 16-02-2010	7700 Sq. ft. No Patna: 01/08/2001	NIL NA NA
	of Self-acquired Property Cost of Property (in Case of Purchase) at the time of Purchase	Rs. 22,00,0000	Dwarka: 16/02/2010 Jangpura:05/07/2017 Rs. 3,88,51,408.00	NIL
	Any Investment on the Land by way of development, Construction etc.	NIL	NIL	NIL
	Approximate Current market Value:	Rs. 25,00,000.00	Rs. 3,88,51,408.00	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL
(vi)	Total of Current market value of (i) to (v) above	Rs. 80,42,449.00	Rs. 4,23,45,253.00	NIL

(3) I give Herein below the details of my liabilities / Overdraft of public financial institution and government dues: -

SI. No.	Address Bank/Finar Institutio (s)/Departn	Name & Address of Bank/Financial Institutions (s)/Department (s)	Amount Outstand	ing as on 31.03.2022	
			Self	Spouse Sandhya Hazari	Dependent - 1
(a)	(i) Loans from Bank	SBI Home Loan in Joint Name	NIL	Rs. 16,08,393.00	
	(ii) Loans from financial Institutions		NIL	NIL	

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	(iii) Government Dues: (a) dues to departments dealing with government accommodation.	NIL	NIL	
	(b) dues to departments dealing with supply of water.	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	
	(d) dues to departments dealing with supply of telephones.	NIL	NIL	
	(e) dues to departments dealing with transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues if any	NIL	NIL	
(b)	(i) Income tax including surcharge (Also indicate the assessment year up to which income tax Return filed. Give also permanent Account Number (PAN)	NIL	NIL	
	(ii) Wealth Tax (Also indicate assessment year up to which wealth Tax Return filed.)	NIL	NIL	
	(iii) Sales Tax (Only in Case of Proprietary Business.)	NIL	NIL	
	(iv) Property Tax	NIL	NIL	
	Grand Total of all Government Due:	NIL	Rs. 16,08,393.00	

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(4) Details of Profession or Occupation:

A) Self: Business, Farming & Social Services

B) Spouse: Retired Teacher & Housewife

SI. No.	Description	Self	Spouse	Dependant-1
A.	Moveable Assets (31.03.2022) (Total Value)	Rs. 1,15,23,113.30	Rs. 57,76,761.59	NIL
B.	Immoveable Assets (31.03.2022) (Total Value)	Rs. 80,42,449.00	Rs. 4,23,45,253.00	NIL
Total	Approximate Current Market Price of Assets (Total Value)	Rs. 1,95,65,562.30	Rs. 4,81,22,014.59	NIL
C.	Liabilities			
	(i) Government Dues (Total)	NIL	NIL	NIL
	(ii) Loans from Bank. Financial Institution and other (Total) as on 31.03.2022	NIL	Rs. 16,08,393.00	NIL
Total		NIL	Rs. 16,08,393.00	NIL

Place- Patna Date- 30-12-2022

(Maheshwar Hazari)